

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

49.

**MA-693/2017, MA-3272/2019
IN CP/56(MB)2015**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES:

Michael Sasson Ashtamakar

Vs.

Menorah Realities Pvt. Ltd. & Ors.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. M.S. Bhardwaj i/b MSB Legal, Ld. Counsel for the Petitioner present.
Ms. Vinita Melvin i/b ANB Legal, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Petitioner submits that the matter is an advanced stage of settlement and seeks four weeks' time to file settlement memo.
Time granted.
3. List this matter for further consideration on **06.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)